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O.A. No.476/2012

ORDER DATED 27th OF JUNE, 2012

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

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HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

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Heard Sri GAR Dora, Ld. Sr. Counsel appearing for the applicant and Sri S.B. Jena, Ld. Addl. Standing Counsel for the Respondents on whom a copy of this O.A. has already been served and perused the materials placed on record.

2. Issue notice to the Respondents, returnable in four weeks. Counter, if any shall be filed within four weeks there from.
3. Pendency of this O.A. shall not be a bar for the Respondents to dispose of the Revision Petition under Annexure-A/7.
4. List this matter after 08 weeks.


MEMBER JUDL.


MEMBER ADMN.

K.B.